

**SHRIMATI RAM DULARI SINHA:** There is cordial atmosphere. The workers are trying to put in more and more production and they are trying to increase productivity. As regards more exploration and investigation, Sir, we had a Three-year Plan. This was started in 1978. Nothing commercially viable was found in continuation of exploration of mines nearby present Kolar gold field which is in operation since hundred years.

**MR. SPEAKER:** We are satisfied. Next question. Mr. Panika.

### इस्पात का निर्यात

\*148. श्री राम प्यारे पनिका : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार इस्पात का निर्यात करने की अनुमति देने के एक प्रस्ताव पर विचार कर रही है ;

(ख) यदि हां, तो क्या सरकार ने इस बात की जांच की है कि घरेलू खपत के लिये इस्पात की आवश्यकता पूरी हो गई है और देश इसका निर्यात करने की स्थिति में है ; और

(ग) यदि हां, तो उन देशों के क्या नाम हैं जिन्हें इस्पात का निर्यात किये जाने का विचार किया गया है और किन शर्तों के अन्तर्गत ?

**THE MINISTER OF STATE-  
IN THE MINISTRIES OF IN-  
DUSTRY AND STEEL AND  
MINES (SHRIMATI RAM DU-  
LARI SINHA):** (a) to (c). The export policy provides for exports of certain items of steel. Though

general suggestions are made by producers and exporters, no concrete proposal for bulk exports has been received by Government. The international market for steel is highly competitive and it is difficult to export steel at remunerative prices.

**SHRI RAM PYARE PANIKA:** It is a fact that due to the concerted efforts made by the Governments, the infra-structure, especially the basic infra-structure in the country, has been created and the production of steel and other basic industrial production have gone up.

So far as Steel is concerned, the production of steel has gone up by 60 per cent. The exporters and the producers have still suggested to the Government that they should be allowed to export steel. If it is so, what is the Government reaction ?

**THE MINISTER OF INDUS-  
TRY AND STEEL AND MINES  
(SHRI NARAYAN DATT TI-  
WARI):** The current export policy regarding steel provides for export of ingots, rolled structural sections, hot rolled plates, sheet strips, cold rolled sheet strips, galvanised corrugated plain sheets, rail and road bearing plates, and sulphur bearing free cutting steel of any category. It is our endeavour that without impinging upon the indigenous requirements of steel, whatever steel can be exported, should be permitted. In order that the indigenous HR coils etc. are available to the exporters at competitive prices, the Government have decided to supply HR coils, scrap, and CR sheet coils at internationally competitive prices to exporters of engineering goods against their import entitlement under advance licences issued to them under CCIE Replenishment Scheme. This will permit export of engineering goods made from the indigenous steel, and at the same time reduce the

import bill on account of import of steel.

**SHRI SATYASADHAN CHAKRABORTY:** You will kindly notice that the hon. Minister has tried not only to evade the question, but also to some extent has given a misleading answer. The question was, whether the Government was going to export steel, and whether it had taken into consideration the adverse effect of the internal market consumption...

**SHRI RAM PYARE PANIKA:** I am satisfied with the answer, and therefore, I did not ask the second supplementary.  
(Interruptions)...

**SHRI SATYASADHAN CHAKRABORTY:** You may be satisfied, but I am not... (Interruptions)

**Mr. SPEAKER:** Let him have this freedom. He is a professor, who wants to dissect every bit of things.

**SHRI SATYASADHAN CHAKRABORTY:** The question was a pointed one, namely, whether it is a fact that Government are considering a proposal to allow the export of steel, and what is the answer? The international market for steel is highly competitive—that is the answer. So what? Even if there is competition, you may export, or may not export. The second question is, whether Government have examined that the requirement of steel for domestic consumption has been met and the country is in a position to export it. What is the answer? You have given no answer. Which are the countries to which you are going to export steel? You have no answer. I have analysed your written statement. It has been my experience that the Ministers either deliberately or most probably, because of non application of their mind, do not answer the questions direct.

**DR. SUBRAMANIAM SWAMY:** You must have a mind before it can be applied.

**MR. SPEAKER:** Whom are you referring to?

**SHRI SATYASADHAN CHAKRABORTY:** I want the Minister to directly answer this question. In the recent years the production of steel has gone down. If the production is falling, why, if at all, have you decided to export steel?

**SHRI NARAYAN DATT TIWARI:** The hon. Member is saying that I have been evasive in my answer. He is a learned professor; first of all, I cannot be evasive to one who is *sadhak* of *satya*...

**MR. SPEAKER:** In what way do you call him so? Is it in an ironical way or otherwise?

**SHRI NARAYAN DATT TIWARI:** A *sadhak* can never reach the truth; he is only a *sadhak*; he is only moving towards attainment of truth, the ultimate reality.

**SHRI SATYASADHAN CHAKRABORTY:** Attainment of truth is a continuous process.

**SHRI NARAYAN DATT TIWARI:** Answering questions is also a continuous process.

In all humility, I will convey to the hon. Member that the production of steel is not falling down. It has rather increased; in 1979-80, the production was 7.38 million tonnes—SAIL, TISCO, mini plants combined; in 1982-83, the estimates are 9.82 million tonnes. The production has not been falling.

Then, Sir, when our exporters export, for example, tubes or pipes to other countries, they have to be internationally competitive. What I had answered in my reply to the

earlier question by hon. Members, Shri Panika was that we are giving the same price to the exporters who would be exporting steel tubes or pipes to foreign countries, comparable to the price that they would have got under S.G.L. licences of replenishment, so that if they buy steel indigenously, they should not be put to any loss. As far as the exports are concerned, because of the price factors, the steel will be available to them indigenously for exports at the same prices which are the current international prices of steel. They would not be put to a loss and they would be in a position to export more.

As far as the exports go, that depends upon the efforts made by individual parties, and there are many countries which have been the recipients of steel from us. They are Bahrain, Dubai, Doha, Egypt, Iran, Iraq, Kuwait etc. These have been the countries to which our exporters have been exporting steel in the past. This year even Australia, Nepal, Sri Lanka, Oman, Norway, and Philippines have been the recipients of steel. But now currently because of the glut of steel production in the international market, many countries have undercut their production. Therefore, competition has grown in the international field. Our exporters have to compete in a fiercely competitive market. Professor Chakraborty knows that in the economies of scale this factor is a major factor as far as exports go.

### Children missing in Delhi

\*149. SHRI SURAT BHAN :  
SHRI ATAL BEHARI  
VAJPAYEE :

Will the Minister of HOME AFFAIRS be pleased to lay a statement showing :

(a) the number of children missing in Delhi in each of the last three years and in the current year ;

(b) how many of them were recovered and returned to their parents ;

(c) in how many cases culprits were punished by courts of law ; and

(d) how do these figures compare with those of other States ?

THE MINISTER OF HOME AFFAIRS (SHRI VENKATASUB-BAIAH) : (a) to (d). A statement is laid on the Table of the House.

### Statement

The number of children reported missing and the number reported traced according to Delhi Police Station records are indicated below:—

Year	No. of children reported missing	No. of children reported traced
	(i)	(ii)
1979	5007	2571
1980	7899	2994
1981	5505	3096
1982	2962	2248
(upto 15-9-1982)		

The number of children traced will actually be more than the number indicated in (ii) above in as much as the parents do not report to the Police instances of missing children returning to them, on their own accord.

Prosecution is launched only in cases of kidnapping. The number of cases that ended in conviction are indicated below:—

1979	14
1980	10
1981	4